

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-761(ND)/2018

IN THE MATTER OF:

M/s Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

Vs.

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 18.09.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

For the Respondent

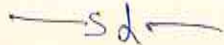
: Mr. Kunal Tandon, Ms. Niti Jain, Advocate

: Mr. Virender Ganda, Sr. Advocate, Mr. Pawan, Mr.

Anuj, Mr. Rishbh, Advocate

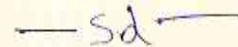
ORDER

Post the matter for further consideration on 26.09.2018.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)